

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 194/TT/2020

Subject : Petition for truing up of transmission tariff of the 2014-19 period and determination of tariff of the 2019-24 period of the Transmission System associated with Krishnapatnam UMPP part C1.

Date of Hearing : 17.7.2020

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member

Petitioner : Powergrid Corporation of India Limited

Respondents : Tamil Nadu Generation and Distribution Corporation Ltd. & 17 Others

Parties present : Shri S.S. Raju, PGCIL
Shri A.K. Verma, PGCIL
Shri S. Vallinayagam, Advocate for TANGEDCO

Record of Proceedings

Due to technical constraints at the Petitioner's end, the instant petition could not be taken up for hearing through Video Conferencing. Accordingly, the Commission adjourned the matter.

2. The learned counsel for TANGEDCO sought time to file reply to the petition.

3. The Commission directed the Respondents, including TANGEDCO, to file their reply by 7.8.2020 and the Petitioner to file rejoinder, by 14.8.2020. The Commission further directed the parties to adhere to the above specified timelines and observed that no extension of time shall be granted.

4. The Petition shall be listed for hearing in due course for which a separate notice will be issued to the parties.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

